

**Indo-Bangladesh Talks on Sharing  
of Ganga Waters**

721. SHRI DHARAM PAL  
SINGH MALIK :  
SHRI SANAT KUMAR  
MANDAL :  
SHRI K. PRADHANI :

Will the Minister of IRRIGATION  
AND POWER be pleased to state :

(a) whether the Government of Bangladesh has recently approached the Government of India to discuss the complex issue of sharing of Ganga waters as the January-May Ganga flow agreement has expired on January 31, 1985 ; and

(b) if so, the reaction of the Government of India thereto ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b) : Arrangements for sharing of the available flows of the Ganga at Farakka, as per the Indo-Bangladesh Memorandum of Understanding—October, 1982, has expired on 31st May, 1984. The Government of Bangladesh has approached the Government of India recently for discussing the issue of sharing of Ganga Waters. In December, 1984, the Ministers of Irrigation of India and Bangladesh have discussed the subject of sharing of the dry season flows of the Ganga at Farakka between the two countries and the question of augmentation of the dry season flows of the Ganga at Farakka. Recognising the need for continuing the dialogue they have agreed to meet at an early date in Dhaka.

**Funds for Ernakulam-Alleppey and  
Alleppey-Kayamkulam Lines**

722. PROF. P. J. KURIEN : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are considering to allot more funds for Ernakulam-Alleppey and Alleppey-Kayamkulam railway lines ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b) : The funds allotted for Ernakulam Alleppey and Alleppey-Kayamkulam railway line were Rs. 3.01 crores during 1984-85. No additional funds are proposed to be allotted during the current year. The proposed outlay for those two lines during 1985-86 is however, Rs. 2 crores.

**New Broad Gauge Line Between  
Kuttippuram and Trichur**

723. PROF. R. J. KURIEN : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are considering the construction of new broad gauge line between Kuttippuram and Trichur via Guruvayoor; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) No, Sir. Not at present.

(b) Does not arise.

**Rural Electrification in States**

724. SHRI DHARAM PAL  
SINGH MALIK :  
SHRI AMARSINH RAT-  
HAWA :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it has come to the notice of the Government that the Rural Electrification Programme is considerably behind the schedule in various States;

(b) if so, the names of States where the programme is lagging behind the schedule;

(c) the reasons therefor; and

(d) whether Union Government propose to issue any directives to the State Governments to achieve the Rural Electrification Programme particularly in adivasi and backward areas of the country and if so, the details thereof?

**THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND):** (a) and (b): While the targets for village electrification for the Sixth Plan have already been exceeded, the programme of energisation of pumpsets may not be fully achieved in Andhra Pradesh, Assam, Bihar, Gujarat, Haryana, Orissa, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal.

(c) The factors contributing to shortfalls in fulfilling targets include the lack of infrastructural facilities in certain areas, short supply of construction materials, difficult terrain in hilly and tribal areas and cost escalation.

(d): In order to accelerate the pace of electrification in backward and Adivasi areas, schemes are sanctioned under liberalised terms and conditions and reduced viability criteria. The State Governments have already been advised that while formulating schemes for new areas, Harijan Bastis should necessarily be simultaneously covered alongwith the main villages.

**Progress of Narmada Valley Development Project**

**725. SHRI DILEEP SINGH BHURIA:** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the project-wise progress made so far in Madhya Pradesh under the Narmada Valley Development Project as per the Prime Minister's Award ;

(b) whether the progress made is consistent with the Award;

(c) if not, the reasons for slow pace of progress;

(d) whether slow progress has put all the projects in bad shape financially and a review of each of them is necessary;

(e) whether the Union Government have ever assessed the loss;

(f) whether Government propose to set up any monitoring agency in Madhya Pradesh to over see the progress of work of Narmada Valley Development Project; and

(g) if so, by what time and what will be the composition thereof ?

**THE MINISTER OF IRRIGATION AND POWER (SHRI B. SAANKARANAND):** (a) to (g): There has not been any Prime Minister's Award in this regard. Hence, the various questions do not arise. However, the Narmada Water Disputes Tribunal has given its Decision in this respect, according to which the inter-State Sardar Sarovar Dam and the Narmada Sagar Dam of Madhya Pradesh are required to be completed within a period of ten years from the date of publication of the decision of the Tribunal.

**Late Running of Trains**

**726. SHRIMATI JAYANTI PATNAIK :** Will the Minister of RAILWAYS be pleased to state :

(a) whether the chronically late running trains have been identified ;

(b) if so, the name of such trains; and

(c) the specific measures taken to ensure timely running of trains ?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCIENDIA) :** (a) Some long distance Mail/